

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 29th of March, 2025

NO.HC.VII-348(Pt.I)/2012/2369/A### In supersession of this Registry's earlier notification no. **NO.HC.VII-348(Pt.I)/2012/2134/A**, dated **24. 03. 2025**, it is hereby informed that the sensitization programme on "***Remand and Bail-Statutory Provisions vis-à-vis Right to Liberty under Article 21***" for all the **Grade – I, II & III Judicial Officers** of the States of Assam, Nagaland, Mizoram and Arunachal Pradesh, scheduled to be held on **29-03-2025** through virtual mode stands postponed.

By Order,
Sd/- S. Dhar
REGISTRAR (JUDICIAL)

Memo No.HC.VII/348(Pt.I)/2012/2370 /A Dated: **29-03-2025**

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

(He is requested to inform all the Judicial Officers under his control about this Notification).

2. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Yupia.

(He is requested to inform all the Judicial Officers of their respective States about this Notification).

5. The District and Sessions Judges,
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Sribhumi / Tinsukia / Udalguri / South Salmara-Mankachar / West Karbi Anglong.

(He/She is requested to inform all the Judicial Officers under his/her control about this Notification).

6. The Secretary, Gauhati High Court Legal Services Committee.

7. The Presiding Officer, Industrial Tribunal, Guwahati / Dibrugarh / Cachar, Silchar.
8. The Member, MACT Kamrup, Amingaon / Cachar, Silchar / Kamrup (M) No. 1, No. 2 & No. 3 / Nalbari / Sonitpur / Nagaon / Goalpara / Dhubri / Barpeta.
9. The Presiding Officer, Labour Court, Dibrugarh / Kamrup (M).
10. The Special Judge-cum-Judge, Designated Court, Assam.
11. The Special Judge, Assam.
12. The Special Judge, NDPS Court, Guwahati, Assam.
13. The Special Judge CBI & NIA, Guwahati, Assam.
14. The Special Judge, CBI, Addl. Court No. 1/ No. 2/ No. 3 Guwahati, Assam.
15. The Principal Judge, Family Court, Kamrup (M) No. 1, No. 2 & No. 3/ Nalbari / Dhubri / Barpeta / Cachar, Silchar.

(He/She is requested to inform all the Judicial Officers of their respective Court about this Notification)

16. The Member Secretary, Assam State Legal Services Authority/Nagaland State Legal Services Authority/Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority.

(He/She is requested to inform all the Judicial Officers of State Legal Services Authority and District Legal Services Authority about this Notification).

17. The Joint Registrar (Judl. / PM&P / Recruitment / Vigilance), Gauhati High Court, Guwahati.
18. The Secretary-cum-Registrar, Lokayukta, Assam.
19. The Chief Judicial Magistrate,

Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Sribhumi / Tinsukia / Udalguri / South Salmara-Mankachar / West Karbi Anglong.

(He/She is requested to inform all the Judicial Officers under his/her control about this Notification).

20. The Deputy Registrar (Bench /Recruitment-I / Recruitment-II), Gauhati High Court, Guwahati.
21. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

22. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
23. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
24. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)

29.03.2025